

FORM B**PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES**

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

22.06.2022

To

The Interim Resolution Professional / Resolution Professional

Suresh Agrawal

S-1, Aastha Excellency, Triveni Nagar, Gopalpura Bypass

Jaipur-302018, Rajasthan

From

Ms. Sangeeta Ajmera Prop. M/s The Manpower

36, Ekta Path, Shreeji Nagar, Durgapura, Tonk road,

Jaipur-302018, Rajasthan

Recd on.
23/6/22
SJP

Subject: Submission of proof of claim.

Madam/Sir,

Ms. Sangeeta Ajmera, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/S Shree Gangour Foods (Jaipur) LLP. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	Ms. Sangeeta Ajmera Prop. M/s The Manpower
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	PAN NUMBER- AJVPJ1239L AADHAR NUMBER- 909696286440
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	36, Ekta Path, Shreeji Nagar, Durgapura, Tonk road, Jaipur-302018, Rajasthan yklawline@gmail.com
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	1) Rs. 12,20,309/- FOR BILLS UP TO MAY 2018 2) Rs. 8,65,104/- PF INT. & DAMAGES UP TO 30/05/2022 3) Rs. 82,761/- ESI INT. & DAMAGES 4) TOTAL - 21,68,174/-
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	1. COMPUTATION OF AMOUNT OUTSTANDING 2. COPIES OF AGREEMENTS DATED 16.06.2017 AND 06.06.2018 3. COPY OF INVOICES RAISED & REMAINING UNPAID (13 INVOICES)

The Man Power-Resource to out Source

SJmeera
Proprietor

PARTICULARS		
		4.STATEMENT OF BANK ACCOUNT OF ICICI BANK 5. STATEMENT OF PF & ESI INT. & DAMAGES
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	AMOUNT OF VARIOUS INVOICES FOR SUPPLY OF MANPOWER FROM JUNE 2017 TO MAY 2018 AMOUNTING TO RS. 12,20,309/-
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	THE MANPOWER WAS SUPPLIED TO THE CORPORATE DEBTOR FROM JUNE 2017 TO MARCH 2019 ON MONTHLY BASIS OUT OF WHICH THE PAYMENT OF 13 INVOICES FROM JUNE 2017 TO MAY 2018 AMOUNTING TO RS 10,20,388/-INCLUDING GST LATE FILING FEES, WERE NOT PAID. APART FROM THIS ESIC INTEREST AND DAMAGES AMOUNTING TO RS 140003+ PF INTEREST AND DAMAGES RS 59918/- WERE OUTSTANDING FROM THE CORPORATE DEBTOR. THUS TOTAL AMOUNT RS 12, 20,309/- WAS DUE AS ON 19.03.2019.
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	N.A.
9.	DETAILS OF: a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers	NONE
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	1. CURRENT ACCOUNT No- 675205600506 TITLE- THE MAN POWER RESOURCE TO OUT SOURCE ICICI BANK GOPALPURA BRANCH, 262, MUKTANAND NAGAR, GOPALPURA CIRCLE, JAIPUR- 302018. IFSC- ICIC0006752
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	1.COMPUTATION OF AMOUNT OUTSTANDING 2.COPIES OF AGREEMENTS DATED 16.06.2017 AND 06.06.2018 3.COPY OF INVOICES RAISED & REMAINING UNPAID (13 INVOICES) 4.STATEMENT OF BANK ACCOUNT OF ICICI BANK 5. STATEMENT OF ESI INT. & DAMAGES
Signature of operational creditor		
<p>The Man Power-Resource to out Source</p> <p><i>Sjmera</i></p> <p>Proprietor</p>		

PARTICULARS

Name in BLOCK LETTERS- SANGEETA AJMERA

Position with or in relation to creditor-SELF

Address of person signing - 36, EKTA PATH, SHREEJI NAGAR, DURGAPURA, TONK ROAD,
JAIPUR-302018, RAJASTHAN

The Man Power-Resource to out Source

Sangeeta
Proprietor

DECLARATION

I, SANGEETA AJMERA, currently residing at 36, Ekta Path, Shreeji Nagar, Durgapura, Tonk road, Jaipur-302018, Rajasthan hereby declare and state as follows:-

1. M/S Shree Gangour Foods (Jaipur) LLP, the corporate debtor was, at the insolvency commencement date, being the 30th day of May 2022 actually indebted to me in the sum of Rs.21,68,174/-
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 1. COMPUTATION OF AMOUNT OUTSTANDING
 2. COPIES OF AGREEMENTS DATED 16.06.2017 AND 06.06.2018
 3. COPY OF INVOICES RAISED & REMAINING UNPAID
 4. STATEMENT OF BANK ACCOUNT OF ICICI BANK
 5. STATEMENT OF PF & ESI INT. & DAMAGES
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NONE

Date: 22.06.2022

Place: JAIPUR

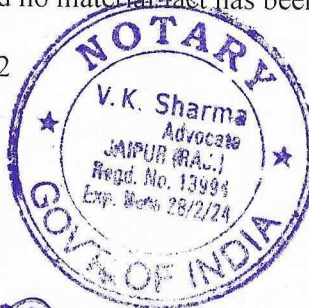
Sjmera

(Signature of the claimant)

VERIFICATION

I, SANGEETA AJMERA the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at JAIPUR on this 22nd day of JUNE 2022



Sjmera

(Signature of the claimant)

ATTESTED
NOTARY PUBLIC
GOVT OF INDIA, JAIPUR

12 3 JUN 2022